## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/700/IB/2017

NAME OF THE PETITIONER(S) : JAYAPUSHPAM INVESTMENT & TRADING PVT LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter is called. No representation on behalf of both the parties. However, a memo is placed on record that shows that the parties have sought adjournment. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk